

provided for the various norms of works approved under scheme, detailed as under :

S.No.	Item of Work	Amount
1.	Land Development (2 hac.)	Rs. 36,000.00
2.	Building material per family	Rs. 36,000.00
3.	Transport of household goods per family	Rs. 1,000.00
4.	Community facility per family	Rs. 9,000.00
5.	Wood lot and fuel reserves per family	Rs. 8,000.00
6.	Pasture and fodder plantation per family	Rs. 8,000.00
7.	Cash Incentive for shifting	Rs. 1,000.00
8.	Miscellaneous activities	Rs. 1,000.00
Total		Rs. 1,00,000.00

(d) The scheme is to shift only lions from Gir National Park of Gujrat which will be taken up only after relocation of villages and other preparatory works are completed. The actual shifting of lions will not take place before three years and the number of lions proposed to be shifted will not be more than two prides.

[English]

Dolphins

4816. SHRI HARIN PATHAK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Dolphins are found in the Ganges and are on the verge of extinction;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken to save these rare species from extinction?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) According to the surveys carried out under the Ganga Action Plan, Dolphin population was found as follows :

River Stretch	No. of Dolphins
Rishikesh to Narora	20
Allahabad to Patna	263
Patna to Farrakka	272
Farrakka to Ganga Sagar	152

Although, Dolphin is to be protected under wildlife (Protection) Act, 1972 as Schedule-I animal, it is highly exploited. The reasons for the reduced population of Dolphins over the historical population have been attributed to over-exploitation, incidental catch by fishermen and loss of habitat.

(c) Under the Ganga Action Plan, scientific research covering public awareness and conservation steps were initiated to save the Dolphins from extinction. These included surveys to gather the data on their population status, biology, ecology and migration pattern. The conservation efforts included declaration of the Vikramshila Gangetic Dolphin Sanctuary between Sultanganj and Kahalgaon a 50 km stretch in Bihar. Special programmes on public awareness were conducted under the research programme and the fishermen educated to release the Dolphins incidentally caught in the fishing nets.

[Translation]

FPI in U.P.

4817. SHRI RAJENDRA AGNIHOTRI : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of schemes implemented in Uttar Pradesh in the food processing sector during 1994-95 and 1995-96; and

(b) the details of achievements made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) and (b) Ministry of Food Processing Industries under its Plan Schemes extends financial assistance for development of food processing industries. During the period 1994-95 and 1995-96 an amount of Rs. 5.14 crores has been provided to the State of Uttar Pradesh in this regard covering the Sectors of Fruit & Vegetables Processing, Meat & Poultry Processing and Grain Processing.

The Projects already implemented include a Buffalo Meat Project, Milk Product Project, Mushroom Processing Project, Backward Linkages and setting up of Food Processing & Training Centres (FPTCs).

[Translation]

TADA Detenus

4818. SHRI MOHAMMAD ALI ASHRAF FATMI:
SHRI KASHI RAM RANA:
SHRI MADHAVRAO SCIINDIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of States in which review committees for

the release of persons detained under TADA have been constituted as per directions of the Supreme Court;

(b) the number of TADA detenus released as on March 31, 1997 on the recommendations of the Review Committees;

(c) whether the Government have fixed any time limit for the State Government for the release of such detenus on the merit by those review committees; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) A statement showing the names of the States where the Review Committees have been constituted as per directions of the Supreme Court for the release of persons detained under TADA is enclosed.

(b) to (d) As a result of the review made by the committees and concerned efforts made by the Central Government TADA provisions have been dropped against as many as 28502 persons depending upon the nature and gravity of the alleged offence. Further on 23.4.97 Home Minister has written to Chief Ministers of all the States/UTs to ensure that the review committees make bi-monthly case to case review of TADA detenus and proceedings thereof are sent to Union Home Secretary in his capacity as a Chairman of the Central Review Committee.

Statement

Sl.No.	Name of States/UTs who have constituted Review Committees
1.	Andhra Pradesh
2.	Arunachal Pradesh
3.	Assam
4.	Bihar
5.	Goa
6.	Gujarat
7.	Haryana
8.	Himachal Pradesh
9.	J & K
10.	Karnataka
11.	Kerala
12.	Manipur
13.	Madhya Pradesh
14.	Maharashtra
15.	Meghalaya
16.	Punjab
17.	Rajasthan
18.	Tamil Nadu
19.	Uttar Pradesh
20.	West Bengal
21.	Chandigarh Administration
22.	NCT Delhi

National Security Fund

4919. SHRIMATI KETAKI DEVI SINGH :
KUMARI UMA BHARATI :
SHRI PANKAJ CHOWDHARY :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether National Security Guard (Rastriya Suraksha Guard) has been constituted for the security of VIPs;

(b) if so, the details thereof;

(c) whether special training has been imparted to the said force to combat terrorism; and

(d) the expenditure likely to be incurred on the constitution of said force?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) NSG has been constituted for combating terrorist activities with a view to protect States against internal disturbances and the active duty of its members also include operating at a picket or engaged on patrol or any other duty, in relation to combating terrorist activity.

(c) The NSG is providing regular training to its personnel to combat terrorism.

(d) The allotted budget estimate of NSG for 1997-98 is Rs. 68 crores.

[English]

Procurement Prices

4820. DR. ARVIND SHARMA : Will the Minister of FOOD be pleased to state:

(a) the names of sugar mills in Haryana which are purchasing sugarcane at the minimum prescribed rates and the mills purchasing sugarcane comparatively at a higher rate;

(b) the reasons of this disparity and the steps taken by the Government to remove it;

(c) the number of sugar mills in Haryana which are not economically viable; and

(d) the steps taken/proposed to be taken by the Government to remove the economic shortcomings?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND